innovations throughout the country and, if so, what are the details?

Shri Manubhai Shah: There are spates of exhibitions in this country practically every day; in one or other part of the country exhibitions are being held. We do not really at the Central Government level, hold any local exhibition. This is all the work of local enterprises.

Dr. L. M. Singhvi: Only to emphasise indigenous innovations; that is all.

Shri Manubhai Shah: Yes; we do that

श्री भागवत झा ग्राजाद : इस एग्जीबीशन के बारे में जानने ग्रौर सनने का अवसर प्राप्त होने के बाद मैं यह जानना चाहता हं कि इस एग्जीबीशन के लिये क्या विशेष ग्रवसर था ग्रौर किस बात पर इस में बल दिया गया था ग्रीर क्यों सिर्फ कछ एक माइटम्ज जनता को पसन्द म्राई जैसे म्रापने स्वयं कहा है ग्रीर जैसा कि मैंने भी सूना है ?

श्वीमनुभाई शाहः चुंकि वहां कूम्भ मेला लगा था इसलिए वहां के लोगों ने सोचा कि एग्जीबीशन की जाए । बारह साल में एक बार कूम्भ झाता है। इस वजह से वहां के स्थानिक लोगों ने, जनता ने फ्रीर ग्राल इंडिया उत्पादक मंडल ने यह कहा कि वहां एग्जीबीशन की जाए। हम ने खाली उनकी इमदाद ही की थीं।

श्री झिव नारायणः उस एग्जीबी शन में जो मणीनरी वगैरह प्रदर्शित की गई थी क्या वह बिकी के लिये भी थी?

श्री भनभाई शाहः यह तो बताया है कि सब बिकी के लिए था। लेकिन इस एग्जीबीशन की केन्द्रीय सरकार की कोई जिम्मेबारी नहीं थी।

Oral Answers Study regarding Pig Iron Complex

## \*783, Dr. Chandrabhan Singh: Shri A. S. Saigal: Shri Lakhmu Bhawani: Shri Wadiwa:

Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 798 on the 10th December, 1965 and state:

(a) whether the Government of India have since taken final decision on the feasibility of study by M/s Kulijian (I) Private Corporation Limited regarding the establishment of pig iron complex; and

(b) if so, the nature of the decision taken?

The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi): (a) No, Sir.

(b) Does not arise.

Dr. Chandrabhan Singh: May I know whether this Corporation rein commended any particular site Madhya Pradesh?

Shri P. C. Sethi: They had recommended the Katni area as one of the sites in Madhya Pradesh.

Dr. Chandrabhan Singh: What action is Government going to take on that recommendation?

Shri P. C. Sethi: It is still under The overall decision examination. will be taken when the Government takes a decision to put up a blast furnace complex.

## Extension of service to Members of Railway Board

\*784. Shri A. P. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some Additional Members and Members of Railway Board have been or are being given extension of service during the current year; and

(b) if so, the particulars thereof and the reasons therefor?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). So far this year only Chairman, Railway Board has been granted extension of service for one year from 22nd January, 1966. Extensions of service are granted in the public interest and each case is decided on merits after taking into consideration the requirements obtaining at the appropriate time.

Shri A. P. Sharma: According to the existing rules, people in technical departments are to be granted extension. May I know why technical officers, particularly the Member (Mechanical Engineering), was not given extension in this case?

Dr. Ram Subhag Singh: As I stated in the main reply, each question is examined on merits and that was also examined.

12.00 hrs.

SHORT NOTICE QUESTION जहाज द्वारा मेजे गये सहायता सामान का पाकिस्तान द्वारा छोड़ा जाना

-।-S.N.Q. 12- श्वी गुलझनः श्वीपॅ० वेकंटासुब्ययाः श्वी बटासिंहः

क्या वाचित्र्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान सरकार जहाज ढारा भेजेगये उस सहायता सामान को भारत के लिये छोड़ने को सहमत हो गई है जो उन्होंने हाल ही के संघर्ष के दौरान जब्त कर लिया था: म्रौर

(ख) यदि हां, तो उसके कव छोड़े जाने की माशा है?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir. (b) The procedural details involved in the release of Aid Cargoes are being examined at present by the Governments of India and Pakistan.

भी गुलदान : क्या में यह जान सकता हूं कि इस सामान के झलावा कोई झौर भी सामान है, जैसे कि पिछले प्रधिवेशन में रेलवे मंत्री महोदय ने बतलाया था कि लाहौर को जो रेल के डिब्बे गये थे उन को पाकिस्तान ने जब्त कर लिया था, जिसके छोड़ने के बारे में में भी पाकिस्तान ने कुछ कहा है।

म्राप्यक्ष महोबय ः जो कुछ सवाल में हैम्रगर उस के बारे में कोई बात पूछनी हो तो माप पूछ लीजिये।

Shri Ranga: What is the value of this cargo and is there any countervailing cargo belonging to them on our side which we may have to hand over to them in exchange?

Shri Manubhai Shah: We have our 111 consignments costing Rs. 2.78 crores. Likewise their consignments will cost us perhaps Rs. 1.30 crores.

Shri Hem Barua: May I know if it is not a fact that the Government had decided unilaterally to release U.S. aid cargo to Pakistan at the behest of the US Government, and if so, may I know whether our Government have ascertained either from the Pakistani source or from the US source if a similar request was made by the US Government to Pakistan to release our cargo?

Shri Manubhaj Shah: That is what was contained in my answer. It was not at the behest of any one or the other government; both the countries have agreed to release the aid cargo. In what manner to do it *i.e*, the procedure, is still under consideration.

Shri Hem Barua: It was reported very clearly in headlines in newspapers that the Government of India have decided unilaterally to release US cargo, because the US Government